ITEM NO.12 Virtual Court 1 SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 131/2020

PRASHANT BHUSHAN **Petitioner(s)**

VERSUS

JAYDEV RAJNIKANT JOSHI & ANR. **Respondent(s)**
(IA No. 48465/2020 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 01-05-2020 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Mr. Dushyant Dave, Sr. Adv.
Ms. Kamini Jaiswal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

The Court is convened through video conferencing.

Issue notice.

In the meantime, no coercive action be taken against the petitioner in First Information Report No. 11209052200180 lodged on 12th April 2020 under Sections 295A/505(1)(b), 34 and 120B of the IPC registered at the Police Station Bhaktinagar, Rajkot, Gujarat.

(MEENAKSHI KOHLI) **(PRADEEP KUMAR)**
AR-CUM-PS **COURT MASTER**

Signature Not Verified
Digitally signed by MEENAKSHI KOHLI
Date: 2020.05.01 15:03:00 IST
Reason: